

**CM-5011-CWP-2024 in CWP-6814-2024**

NITU KUMARI AND ANOTHER

V/S

UNION OF INDIA AND OTHERS

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Present :- Mr. Nirbhay Kumar, Advocate  
for the petitioners.  
***(Through Video Conference)***

Ms. Promila Nain, Senior Panel Counsel  
for respondents No.1 & 2-Union of India.

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**CM-5011-CWP-2024**

The instant application has been filed under Rule 3-A (i) Chapter VI, Part-B, Vol. V of the High Court Rules and Orders for grant of leave to file the present petition.

Application is allowed as prayed for.

**CWP-6814-2024**

Notice of motion.

Ms. Promila Nain, Senior Panel Counsel appears and accepts notice on behalf of respondents No.1 & 2-Union of India and she prays for some time to file reply.

Adjourned to 27.05.2024.

Notice to remaining respondents be issued for the date fixed.

**APRIL 01, 2024**  
*Vishal sharma*

**(VINOD S. BHARDWAJ)**  
**JUDGE**